

District: South-West					
Sl.no	Court	CNR No.	Penal Provision	Disposed on	Verdict
1	Sh. PRITAM SINGH, ASJ-04	DLSW01-000709-2013	323 IPC & 12 POCSO ACT	08.01.2020	Acquitted
2		DLSW01-000381-2013	323/354D R/W SEC 34 IPC & SEC.12 POCSO ACT	01.11.2019	Acquitted
3		DLSW01-000634-2013	376(2g)/365/366/504 IPC & 4 Pocso Act	11.12.2019	Acquitted
4		DLSW01-001400-2014	6 R/W 5(I) & 21 POCSO ACT & SEC. 366/368/34 IPC	04.12.2019	Acquitted
5		DLSW01-001414-2014	6 R/W 5(n) 10 & 21 POCSO ACT & SEC. 342 IPC & 23 JJ ACT	15.10.2019	Acquitted
6		DLSW01-000174-2014	6 R/W 5(I) POCSO ACT	21.12.2019	Acquitted
7		DLSW01-000391-2014	6 R/W 5(M) POCSO ACT	28.11.2019	Acquitted
8		DLSW01-000554-2014	376/506 IPC & 6 POCSO ACT	21.12.2019	Proclaimed Offender
9		DLSW01-000222-2014	8 POCSO ACT	21.09.2019	Acquitted
10		DLSW01-000784-2014	6 R/W 5(G) 18 & 10 R/W 9(G) SEC. 6/10/17 POCSO ACT 323/366/34 IPC	15.10.2019	Acquitted
11		DLSW01-000480-2014	376/34 IPC & POCSO ACT		Convicted
12		DLSW01-000821-2013	363,376 IPC	24.12.2020	Uncontested/ Transfer
13	Ms. Raj Rani Mitra, ASJ-01	DLSW01-000315-2013	6 POCSO ACT & 363/376/506 IPC	24.09.2019	Acquitted
14		DLSW01-000144-2014	10 POCSO ACT & 363/366/376/506 IPC	Kept on order of sentence for dated 08.10.2021	Acquitted
15		DLSW01-000696-2013	6/8 POCSO ACT & 354 A/ 376 IPC	11.10.2019	Acquitted
16		DLSW01-001246-2014	509/352/306 IPC & 12 POCSO ACT	29.11.2019	Acquitted
17		DLSW01-000293-2013	341/363/376/321/506/201 IPC & 4/6 POCSO ACT	04.12.2019	Acquitted
18		DLSW01-001048-2014	363/354/506/509 IPC & 12 POCSO ACT	20.12.2019	Acquitted
19	MS. PURVA SAREEN, ASJ-01	DLSW01-000176-2013	8 POCSO ACT & 363/376 IPC	30.01.2020 & 05.02.2020	Convicted
20		DLSW01-000097-2013	4 POCSO ACT & 376/120B/506/382/34 IPC	20.02.2020 & 22.02.2020	Convicted
21		DLSW01-001245-2014	U/s 54/366A/506 IPC & Sec. 8 POCSO Act	20.11.2020	Convicted and Fined
22		DLSW01-001371-2014	U/s 354,34 IPC & Sec. 8 POCSO ACT	11.03.2022	Acquitted
23	Ms. Gomati Manocha, ASJ-05	DLSW01-000515-2014	10 R/W 9(M) POCSO ACT	13.11.2019	Acquitted
24		DLSW01-000496-2013	366/506-II/201/34 IPC & 6/12 POCSO ACT	15.11.2019	Acquitted
25		DLSW01-000170-2013	U/S 5(M) R/W 6 POCSO ACT	24.01.2020 & 24.02.2020	Convicted
26		DLSW01-000273-2013	U/S 5(M) R/W 6 POCSO ACT	31.01.2020	Convicted
27		DLSW01-001405-2014	323/506 IPC & 17 R/W 4 POCSO ACT	06.02.2020	Acquitted
28		DLSW01-000059-2014	4 POCSO ACT & 376/120B/506/382/34 IPC	19.02.2020	Acquitted
29		DLSW01-000326-2014	U/s 6 POCSO ACT	12.03.2020	Convicted
30		DLSW01-000602-2013	U/s 376/376D/323/506/201 IPC & Sec. 6 POCSO Act	30.09.2020	Acquitted
31	Mr. Vikrant Vaid, ASJ FTSC POCSO-02	DLSW01-000087-2014	U/s 354,506 IPC & Sec. 8, 12 POCSO ACT	19.04.2022	Acquitted
32		DLSW01-000076-2013	U/s 363,366,376,506,120B IPC & Sec. 6 POCSO ACT	08.04.2022	Acquitted
33	Ms. Pooja Talwar, ASJ (POCSO)	DLSW01-001392-2014	U/s 354,506,34,366,324 IPC & Sec. 12 POCSO Act	15.10.2022	Acquitted
34		DLSW01-001375-2014	IPC 376,366 & POCSO ACT 4,6	11.04.2023	convicted
35		DLSW01-000182-2014	U/s 363,366A IPC & Sec. 6 POCSO Act	24.12.2022	Acquitted
36	Mr. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03	DLSW01-001161-2014	U/s 376,365,354D,506,34 IPC & Sec. 6 POCSO Act	31.01.2023	Acquitted
37		DLSW01-000397-2014	U/s 323, 342, 377 & POCSO Act 4, 6	28.02.2023	Acquitted